

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

OA/21/1396/2015

Dated:15/03/2019

BETWEEN:

Syed Fareed,  
S/o. Late Syed Babu,  
Aged about 31 years,  
Contract Employee in IICT,  
R/o. H.No.7-51/2, Saraswathi Colony,  
Babuji Nagar, HMT Nagar,  
Nacharam, Hyderabad.

..... Applicant

AND

1. Union of India,  
The Director,  
Indian Institute of Chemical Technology,  
Tarnaka, Hyderabad – 500 007,  
Telangana State.
2. The Director,  
Council of Scientific and Industrial Research,  
New Delhi.

..... Respondents

Counsel for the Applicant : Mr. D. Balakishan Rao, Advocate  
Counsel for the Respondents : Mr. M. Srikanth, for CSIR

**CORAM**

**Hon'ble Mrs. Naini Jayaseelan, Admn. Member**

**ORAL ORDER**  
**{ Hon'ble Mrs. Naini Jayaseelan, Admn. Member}**

Learned counsel for the respondents present.

2. On 12.03.2019 last opportunity was given to the applicant to argue his case on 15.03.2019. In spite of matter being listed today under the caption "for dismissal", there is no representation on behalf of the applicant. Accordingly, the OA is dismissed for non-prosecution. No order as to costs.

**(NAINI JAYASEELAN)**  
**ADMN. MEMBER**

al